

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building, 36, Janpath, New Delhi- 110001
Ph: 23353503 Fax-23753923

Ref: MPL/CEO/F-10/0812-03/CERC

Date: 22.8.2012

To,

Shri. Bhaskar Sarkar, Chief Executive Officer,
Maithon Power Limited,
C 43, Sector 62
Noida 201301 (UP)

Sir,

Subject: Withdrawal of IA No. 21 of 2012 for Approval of revised Capital Cost and
Tariff Proposal of Maithon Power Limited (MPL)

Ref: Your letter dated 13.8.2012

With reference to your letter above on the said subject, I am directed to inform you that the prayer for withdrawal of Interlocutory Application (I.A No. 21 of 2012) is not permitted, since the same has been considered and disposed of by our order dated 15.5.2012.

As regards your prayer for filing Interlocutory Application with revised format based on the date of commercial operation (COD) of Unit-2 (24.7.2012), you are advised to file Interlocutory Application giving details of the revised Capital cost as per COD of the generating station i.e. 24.7.2012, with copies to the beneficiaries.

Yours sincerely,

Sd/-

B. Sreekumar
Deputy Chief (Law)